

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:748  
ANSWERED ON:19.03.2012  
CDM PROJECTS  
Rane Dr. Nilesh Narayan

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of the Clean Development Mechanism (CDM) projects in the country which have been approved by UNFCCC and those having host country approval;
- (b) the details of Carbon credits generated through CDM and worth in US dollars; and
- (c) the names of public sector enterprises benefiting from the CDM policy?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) and (b) As on 09.03.2012, 795 projects from India has been registered with the United Nations Framework Convention on Climate Change (UNFCCC). Certified Emission Reductions (CERs) issued so far to the approved Indian Projects is 136,436,516. The National Clean Development Mechanism Authority (NCDMA) has accorded Host Country Approval (HCA) to 2195 projects having a potential of generating 712 million CERs till 2012.

At an average price of 7 US Dollars per CER, the registered projects have a potential of generating 955,754,912 USD. The potential may increase with larger number of projects being registered with UNFCCC.

(c) Several public sector enterprises have benefited from their involvement in CDM projects, some of which are Oil and Natural Gas Corporation (ONGC), National Thermal Power Corporation (NTPC), National Hydro Power Corporation (NHPC), Gas Authority of India Limited (GAIL), Indian Oil Limited (IOL), Hindustan Petroleum Corporation Limited (HPCL), Rastriya Ispat Nigam Limited (RINL), Steel Authority of India Limited (SAIL), Indian Farmers and Fertilisers Cooperative Limited (IFFCO), Bharat Electronics Limited (BEL) and Hindustan Zinc Limited (HZL). In addition, there are several enterprises at state level also that have participated in CDM activities.